GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA

UNSTARRED QUESTION NO. 1251 TO BE ANSWERED ON 09.02.2018

Compensatory Afforestation Fund Act

1251. SHRI D.K. SURESH:
SHRI NALIN KUMAR KATEEL:
SHRI B.N. CHANDRAPPA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the Government has noticed discrepancies in the implementation of the Compensatory Afforestation (CAF) Act, 2016;
- (b) if so, the details thereof;
- (c) whether it is true that there are clear violations of the guidelines of the Forest (Conservation) Act 1980 while implementing the Compensatory Afforestation;
- (d) if so, the details thereof along with the total number of such incidents reported from all over the country; and
- (e) whether the Government proposes to amend the CAF act to safeguard the interests of forest dwellers who depend on forests for their livelihood, and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) No Madam.
- (b), (c), (d) Does not arise in view of (a) above. & (e)
